

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI**

Excise Appeal No. 50778 of 2019

(Arising out of Order-in-Appeal No. 507-516(SM)CE/JPR/2018 dated 30.11.2018 passed by the Commissioner (Appeals), Central Excise & GST, Jaipur)

M/s Seva Steel (P) Ltd.

.....Appellant

Versus

Commissioner of Central Excise

.....Respondent

Date of hearing/decision: 30.04.2019

**CORAM : HON'BLE MR. JUSTICE DILIP GUPTA, PRESIDENT
HON'BLE MR. V. PADMANABHAN, MEMBER (TECHNICAL)**

JUSTICE DILIP GUPTA :

Appeal is allowed. For order, see order of date in
Excise Appeal No. 50394 of 2019

**(JUSTICE DILIP GUPTA)
PRESIDENT**

**(V. PADMANABHAN)
MEMBER (TECHNICAL)**